

लगाई गई है तथा उसमें लगाई गई विदेशी पूंजी कितनी है;

(ख) उक्त कारखाने में क्या-क्या उपकरण बनाये जाते हैं, उसके कर्मचारियों की संख्या कितनी है और उनमें से कितने भारतीय हैं तथा कितने विदेशी; और

(ग) पिछले पांच वर्षों में उक्त कारखाने द्वारा कितनी विदेशी मूद्रा अर्जित की गई थी ?

औद्योगिक विकास तथा समवाय-कार्य मंत्री (श्री फखरुद्दीन अली अहमद) : (क) 31 मार्च 1968 तक इसमें कुल विनियोजन 48.80 करोड़ रुपये का हुआ था जिसमें से 19.05 करोड़ रुपये इक्विटी पूंजी के रूप में और 29.75 करोड़ रुपये ऋण के रूप में था। इसमें विदेशी पूंजी बिल्कुल नहीं लगाई गई है।

(ख) कोयला खनन मशीनें तथा सम्बद्ध उत्पाद जैसे कन्वेयर, कोयला काटने के यंत्र, कम्बाइन तथा कोयला भरने और टुलाई के यंत्र और बिचें, पम्पों के पंखे रेलवे इंजन, कोयले के काम में सहायक उपकरण तथा विविध साज-सामान और फालतू हिस्से। 1-4-1968 को कर्मचारियों की कुल संख्या 6,473 थी जिनमें से 12 विदेशी थे।

(ग) अभी तक कोई भी निर्यात नहीं किया गया है।

LAND FOR ALLOY TOOL AND SPECIAL STEEL PLANT AT PATRATH (BIHAR)

2917. SHRI YOGENDRA SHARMA: Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) whether it is a fact that the Bihar Government had decided to allot 824 acres of land to Birla Brothers for setting up an Alloy Tool and Special Steel Plant at Patrath at the rate of Rs. 2,500 per acre;

(b) if so, when and how this decision was taken; and

(c) the present position of the proposed plant ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI):

(a) Bihar Government have allotted 526.49 acres of land to M/s. Bihar Alloy Steels, Ltd., a firm belonging to the Birla Group, for setting up an Alloy, Tool and Special Steel Plant and its Housing Colony at the rate of Rs. 2,500 per acre.

(b) The decision was taken by the Bihar State Government on the 6th February, 1967, on an application made by the party.

(c) Out of area allotted, they have taken formal possession of 483.59 acres of tenancy land. They have also taken possession of 42.90 acres of Government land for which formal orders of transfer have not yet issued.

The firm have finalised collaboration for know-how with the Scheider Group of France. Arrangements have also been made for power and water. Con-tour and boundary survey and subsoil investigation have been completed. The release of foreign exchange for the import of equipment is under consideration of the Government, to enable them to obtain the necessary import licence for import of equipment.

ROYALTY ON COAL

2918. SHRI INDRAJIT GUPTA : Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) whether the State Governments have demanded that royalty on coal which is levied at present on *advalorem* basis should be based on tonnage basis; and

(b) if so, the decision taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI RAM SEWAK) : (a) and (b). By and large, the State Governments requested that Royalty on coal should be on tonnage basis. The Coal Advisory Council has also accepted this recently, in principle. Further details are being worked out.